

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION**

LOK SABHA
UNSTARRED QUESTION NO.3853
TO BE ANSWERED ON 09.08.2018

Piped Water Supply

**†3853. SHRI HARI MANJHI:
SHRI RAJENDRAAGRAWAL:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has identified the areas with scarcity of drinkingwater and if so, the details thereof, State-wise;
- (b) the steps taken by the Government to manage the scarcity of drinking water in these areas;
- (c) the State-wise number of households in which piped drinking water is supplied by the Government, State/UT-wise;
- (d) the percentage of people as well as the number of households which are likely to be included under the same;
- (e) the total amount of funds allocated/released and spent under the said scheme during each of the last three years and the current year and the State-wise amount of funds likely to be spent for achieving the target of providing drinking water through pipes; and
- (f) the time by which drinking water is likely to be supplied through pipes to all the households in all the villages?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a)& (b) Identification of water scarce areas is done by the State itself. As per the information furnished by the States on Integrated Management Information System (IMIS) of the Ministry, 16.87% of total rural population is being provided less than the norm of 40 litres per capita per day (lpcd) and 3.65 % of rural population is at the risk of consuming contaminated water. Thus about 20.52 % of rural population is getting less than 40 lpcd safe drinking water whereas the need for drinking & cooking is 8-10 lpcd. Rural drinking water supply is a state subject. The responsibility of implementation and execution of various water supply schemes under the programme lies with the State. Under National Rural Drinking Water Programme (NRDWP), this Ministry provides technical & financial assistance to states to improve the coverage of safe drinking water in rural areas. There is also direct funding of substantial amount to

rural local bodies for various basic services including water supply. To supplement further, the States have been advised to pool more funds from external assistance or loan from lending institutions.

- (c) & (d) As reported by the State Governments on online Integrated Management Information System (IMIS) of the Ministry, the State wise number of households in which piped drinking water is supplied by the Government under NRDWP as on 06.08.2018 is at Annexure-I. State governments with the assistance from various agencies including Government of India are taking up schemes for gradually improving this coverage further.
- (e) & (f) The State wise details of funds allocated, released and utilized under NRDWP during last three years and current year is at Annexure-II. Further, this Ministry is likely to get Rs. 10,000 Crore for 2019-20 for providing piped water supply. Providing drinking water supply is a dynamic process.

Annexure-I**Annexure referred to in part (c) of Lok Sabha Unstarred Q. No. 3853 due for answer
on 09.08.2018**

Sr. No.	State	Nos. of Household connection as on 06.08.2018
1	ANDAMAN & NICOBAR	6604
2	ANDHRA PRADESH	3058871
3	ARUNACHAL PRADESH	19021
4	ASSAM	124783
5	BIHAR	236720
6	CHHATTISGARH	372430
7	GOA	0
8	GUJARAT	5082290
9	HARYANA	1750641
10	HIMACHAL PRADESH	756574
11	JAMMU & KASHMIR	482035
12	JHARKHAND	287143
13	KARNATAKA	3439716
14	KERALA	1536707
15	MADHYA PRADESH	1209435
16	MAHARASHTRA	4917243
17	MANIPUR	22411
18	MEGHALAYA	4298
19	MIZORAM	15656
20	NAGALAND	15559
21	ODISHA	309940
22	PUDUCHERRY	41418
23	PUNJAB	1666502
24	RAJASTHAN	1140576
25	SIKKIM	87431
26	TAMIL NADU	2933193
27	TELANGANA	1786318
28	TRIPURA	22336
29	UTTAR PRADESH	117027
30	UTTARAKHAND	212250
31	WEST BENGAL	167086
Total		31822214

Annexure referred to in part (e) of Lok Sabha unstarred Q.NO. 3853 for answer on 09.08.2018

Details of Allocation, Release and Expenditure for the last 3 years and current year under NRDWP (Rs. in Crores)

S.No.	State	2015-16			2016-17			2017-18			2018-19 as on 06.08.2018		
		Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Exp.
1	ANDAMAN and NICOBAR	0.38	0.16	0	0.45	0.22	0	0.43	0	0	0.62	0	0
2	ANDHRA PRADESH	156.69	170.05	190.6	181.01	204	157.38	159.51	233.09	267.03	187.37	93.68	14.39
3	ARUNACHAL PRADESH	58.08	65.4	66.23	100.89	110.84	113.71	99.12	84.69	76.69	96.95	32.54	0
4	ASSAM	268.26	284.11	216.2	398.37	348.06	206.61	524.1	474.8	387.2	457.56	91.68	61.44
5	BIHAR	229.6	202.73	295.38	313.22	373.81	473.29	394.53	355.6	216.21	406.01	164.22	13.39
6	CHATTISGARH	63.69	60.83	64.64	70.65	84.28	65.66	64.33	49.84	49.89	94.57	25.27	1.88
7	GOA	2.08	1.66	0	2.44	1.19	3.35	2.32	0	1.83	3.34	0	0
8	GUJARAT	240.13	238.91	274.78	281.14	278.5	265.16	231.62	290.86	315.14	237.09	118.55	0
9	HARYANA	97.65	122.65	150.74	114.53	111.53	116.42	118.95	88.82	87.34	81.88	32.18	0.47
10	HIMACHAL PRADESH	65.2	64.38	69.88	69.65	83.31	66.04	66.02	101.85	129.42	91.12	45.56	0
11	JAMMU AND KASHMIR	199.4	192.12	222.16	232.88	225.14	219.94	222.26	325.33	344.86	309.07	132.25	0
12	JHARKHAND	126.85	132.09	133.7	115.77	131.74	157.89	172.68	209.09	171.47	207.97	33.1	4.86
13	KARNATAKA	307.62	278.08	366.68	359.38	343.72	341.33	290.86	365.81	272.89	312.33	13.86	0
14	KERALA	52.78	48.05	64.45	62.35	75.22	74.21	56.88	95.16	95.53	88.25	44.13	0
15	MADHYA PRADESH	181.76	193.73	381.15	213.61	232.26	212.48	195.67	135.51	163.35	272.83	136.42	14.91
16	MAHARASHTRA	344.16	330.88	584	412.33	404.45	412.32	338.13	282.47	187.84	470.20	0	0.55
17	MANIPUR	28.98	27.92	43.44	41.83	40.61	18.87	32.2	66.25	69.53	40.25	0	0
18	MEGHALAYA	30.52	31.24	30.92	42.02	40.42	49.29	41.86	85.91	87.14	52.43	26.21	9.45
19	MIZORAM	17.71	17.32	23.16	25.33	24.49	24.82	22.4	46.1	25.93	28.00	14	20.18
20	NAGALAND	39.27	38.53	61.9	37.93	36.84	40.2	27.66	17.88	18.77	34.72	17.36	0
21	ODISHA	96.9	103.19	165.25	114.9	134.96	100.59	102.69	83.59	93.48	154.99	44.17	11.13
22	PUDUCHERRY	0.74	0	0	0.86	0.29	0	0.82	0	0	1.29	0	0
23	PUNJAB	39.77	42.79	36.57	46.02	51.89	53.56	115.25	173.29	103.64	104.92	37.12	1.89
24	RAJASTHAN	547.17	526.75	480.21	1073.52	1072.92	681.21	891.95	714.24	728.81	587.55	106.51	0
25	SIKKIM	10.64	12.05	12.49	14.77	19.42	16.51	9.3	17.51	11.6	11.62	0	0.79
26	TAMIL NADU	169.5	182.35	164.85	157.6	174.68	188.98	121.61	185.1	196.86	180.99	90.5	0
27	TELANGANA	88.77	97.71	106.42	115.97	133.09	111.89	775.01	843.56	592.47	131.40	46.9	209.8
28	TRIPURA	28.07	31.68	39.97	39.48	43.73	38.73	32.26	83.93	42.77	55.18	0	0.65
29	UTTAR PRADESH	477.69	490.31	690.46	651.58	621.95	639.54	538.99	472.42	616.77	698.78	311.89	2.16
30	UTTARAKHAND	63.57	60.06	99.79	90.88	88.19	99.95	68.42	110.28	153.84	99.17	49.58	1.02
31	WEST BENGAL	199.68	216.85	288.75	423.39	440.15	444.86	810.48	996.68	599.45	412.05	261.7	45.63
Total		4233.31	4264.58	5324.8	5804.75	5931.9	5394.8	6,528.31	6,989.66	6,107.75	5910.50	1969.38	414.59